NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/39/2016

NAME OF THE PETITIONER(S)

: N. Thirumurthy & another

NAME OF THE RESPONDENT(S)

: M/s Sree Pavithra Steels Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. S. Sri Van Line

Coursel for Petitioner

(Vanhini

V. Hahnh + AROviata

2. B.DESIKAN

R.-Rs

for Aik. My Isamy Associates

ORDER

Counsel for both the parties are present. Counsel for respondent reported that the mediation and efforts for the settlement have failed and hence ready for submitting final arguments. He also submitted that the matter pending before the High Court of Madras is independent and it has no bearing on this and also on connected matter.

Put up on <u>09.12.2016</u> at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)